

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.222 – IA 232 of 2022
In
CP(IB) 150 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

MG Well Solutions Project International Pvt Ltd
V/s
Sintex Oil & Gas Ltd

.....Applicant

.....Respondent

Order delivered on 29/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the Respondent :

ORDER

List for hearing on 01.11.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**